

(a) whether efforts of hoisting the Pakistani flag in many areas of Kashmir were made by the terrorists on the Independence day, the 15th August, 1991,

(b) if so, the details thereof; and

(c) the action taken against terrorists in this regard by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). As per information available, some terrorists held armed parade and hoisted Pakistani flags on 14th August '91 in some isolated places near Srinagar, which were promptly removed by Security Forces.

Patrolling in sensitive pockets has been intensified to avoid such instances.

[English]

157
**Use of Private Commercial Vehicles by
 Delhi Police**

5805. SHRI RAMESH CHAND
 TOMAR:
DR. G.L.KANAUJIA:
SHRI MAHESH KANODIA:

Will the Minister of HOME AFFAIRS be pleased to State :

(a) whether the Delhi police hires private commercial vehicles on occasion of elections, bandhs, etc. and pays therefor;

(b) whether such payments have been made by the Delhi Police of South-West region for the Vehicles hired on the occasion of the last Lok Sabha elections and the bandh in October, 1990; and

(c) if not, the reasons therefor and the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) and (c). Payment in respect of vehicles hired during the bandh in October, 1990 has already been made. Payment in respect of 14 vehicles hired during the last Lok Sabha election could not be made due to non-submission of bills in 6 cases and discrepancies in bills preferred in other cases.

158
Police Beat Boxes and Police Assistance Booths

5806. DR. C. SILVERA: Will the Minister of HOME AFFAIRS be pleased to State :

(a) the number and location of police Beat Boxes and Police Assistance Booths in Delhi;

(b) the main tasks assigned to those centres;

(c) whether those centres have been instructed to intervene in any incident/accident connected with law and order in their respective areas at their own without any request from affected parties; and

(d) whether those centers are also responsible to get the traffic jam cleared in their respective areas as and when required?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) there are 164 beat boxes and 227 police assistance booths located in Delhi. Their location district-wise is given in the statement enclosed.

(b) to (d) The main tasks assigned to the staff are to keep watch on the terrorist activi-